

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

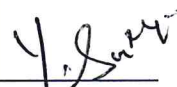

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM**

TRANSFER PETITION NO.	TP No.20/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 26/2008
NAME OF THE COMPANY	Sanghi Spinners India Ltd
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another
NAME OF THE RESPONDENT(S)	Sanghi Spinners India Ltd Others
UNDER SECTION	397/398

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram <sup>P-2</sup>	PCS	9849056652	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. Suryanarayana	Advocate R3 R5	9849066552	
A. Chakravorthy	R4 & 6	994891088	

Heard Shri S. Chidambaram, Learned PCS for Petitioner-2 and Shri Y. Suryanarayana, Learned Counsel for R-3 to 5 and Shri A. Chakravorthy, Learned Counsel for R 4 & 6.

Post the case on 6.12.2017.



Member (T)



Member (J)